

Secretary and such other employees as it may think necessary for the efficient performance of the functions of the Tribunal under the Act.

Subject to the provisions of the Act, the Tribunal can regulate its own procedure. The Tribunal may, after making such enquiry into the matter as it consider necessary, and after giving the appellant and the CBFC an opportunity of being heard in the matter, make such order in relation to a film as it thinks fit and the CBFC shall dispose of the matter in conformity with such order.

The Tribunal is located at New Delhi.

### **Telugu Ganga Project**

2714. SHRI E. AYYAPPU REDDY:  
SHRI BHATTAM  
SHRIRAMAMURTHY:  
SHRI V. SOBHANADREES-  
WARA RAO:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether clearance has been given to the Telugu-Ganga Project in Andhra Pradesh; and

(b) if not, the reasons for the delay in giving clearance?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) and (b). No, Sir. Clearance is held up due to non-completion of techno-economic appraisal and non-settlement of environmental and inter-state issues.

### **Steps to Meet the Seventh Plan Target regarding Family Planning**

2715. SHRI MURLI DEORA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the achievement made so far on the family planning front during the Seventh Plan; and

(b) what steps are being taken to step up the drive to meet the plan target?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMAR SAROJ KHAPARDE): (a) Based on the performance in different family planning methods, the estimated couple protection rate which was 32.1% at the beginning of the Seventh Five Year Plan has gone up to 37.4% (Provisional) as on 31st March, 1987.

(b) Main steps to achieve targets set under the Family Welfare Programme during the Seventh Plan are: increasing demand for contraception through improved communication approaches; expanding and improving the quality of out-reach services promoting greater community participation through the involvement of voluntary organisations; intensifying population education; enhancing child survival rates; improving programme management; rising the status of women and establishing inter sectoral linkages fro promoting family planning.

### **Late running of Darjeeling Mail**

2716. SHRI MANIK SANYAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that the Darjeeling Mail never arrived at its destination either at Sealdah or New Jalpaiguri in schedule time during 1986, causing inconvenience to the passengers;

(b) whether Government are also aware that almost all the coaches of Darjeeling Mail are in a very deplorable condition; and

(c) if so, the measures which are proposed to be taken to improve the condition?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir. 43 UP Darjeeling Mail arrived in time at New Jalpaiguri on 238 days and 44 Dn. arrived in time at Sealdah on 220 days during 1986.